

created in Kashmir for the convenience of tourists there;

(b) if so, whether Government propose to introduce such a scheme in other States also;

(c) if so, the nature thereof; and

(d) the advantages likely to accrue therefrom?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (d). The Government of Jammu and Kashmir have set-up a separate Tourist Police Cell under the direct control of the Director of Tourism of the State Government who is also vested with the powers of a Magistrate. The Tourist Police help to control the tout and beggar nuisance and assist tourists in settling any dispute that may arise between them and the shopkeepers, tongawalas, shikarawalas etc. During the peak season when a large number of tourists arrive in Srinagar every day, the Tourist Police help to control the traffic at places frequented by tourists and also in safeguarding the property of the tourists who live in tents, houseboats etc.

The Tourist Development Council at its meeting held in Hyderabad in 1965 recommended that similar Tourist Police Cells should be created by the State Governments within the State Police Department to keep off beggars and touts from places frequented by tourists. The matter is under the consideration of the State Governments.

Dinner Cruise for A.I.C.C. Delegates by National Shipping Board

2306. Shri Yashpal Singh: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the National Shipping Board in co-operation with the Reception Committee of the Bombay Pradesh Congress Committee arranged a dinner cruise around Bombay harbour during the last session of A.I.C.C. at Bombay;

(b) if so, the amount spent by the Board; and

(c) the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) No, Sir, The National Shipping Board has had nothing to do with this cruise.

(b) and (c). Do not arise.

Rice Mills

2307. Shri Yashpal Singh:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether a tentative plan for the setting up of rice mills during the Fourth Five Year Plan has been drawn up; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Yes, Sir.

(b) The Government have drawn up a tentative Plan for setting up new modern rice mills during the 4th Plan and also for improving existing mills by introducing modern techniques. Apart from new equipment, the plan proposals provide for modern storage and handling facilities. These proposals are still under consideration.

Scarcity of Fodder in Rajasthan

2308. Shri Yashpal Singh: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether there is a considerable scarcity of fodder in Rajasthan; and

(b) if so, the help being given in the matter?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri